HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR (Chief Justice's Secretariat)

ORDER

No.: 764 of 2023/Psy Dated: 23-05-2025

Consequent upon appointment of System Assistants in the Jammu Division of UT of J&K and in the interest of administration, the following transfers and postings of the System Assistants in the District Judiciary of UT of J&K are hereby ordered:

SYSTEM ASSISTANTS:

S.No.	Name of the official	Present place of Posting	New place of posting/ As System Assistant in the Court of
1.	Shri Vishal Koul, System Assistant	Pr. District & Sessions Judge, Jammu	Pr. District & Sessions Judge, Reasi Vice Ms. Priya Mussa.
2.	Ms. Priya Mussa, System Assistant	Pr. District & Sessions Judge, Reasi	Pr. District & Sessions Judge, Kathua against the available vacancy.
3.	Ms. Priyanka Pawar, System Assistant	Pr. District & Sessions Judge, Jammu	Pr. District & Sessions Judge, Samba Vice Ms. Seema Chalotra.
4.	Ms. Seema Chalotra, System Assistant	Pr. District & Sessions Judge, Samba	Pr. District & Sessions Judge, Jammu vice Ms. Priyanka Pawar.
5.	Shri Pardeep Singh, System Assistant	Pr. District & Sessions Judge, Ramban	Pr. District & Sessions Judge, Udhampur vice Shri Deep Kumar.
6.	Shri Deep Kumar, System Assistant	Pr. District & Sessions Judge, Udhampur	Pr. District & Sessions Judge, Ramban vice Shri Pardeep Singh.
7.	Shri Mohd Iqbal Khan, System Assistant	Pr. District & Sessions Judge, Poonch	Pr. District & Sessions Judge, Rajouri vice Shri Mohd Yasir.
8. 5	Shri Mohd Yasir, System Assistant	Pr. District & Sessions Judge, Rajouri	Pr. District & Sessions Judge, Poonch vice Shri Mohd Iqbal Khan.
9.	Shri Asif Zahid Naqashbandi, System Assistant	Pr. District & Sessions Judge, Bhaderwah	Pr. District & Sessions Judge, Srinagar vice Shri Owais Ahmad Shah.
10.	Shri Owais Ahmad Shah, System Assistant	Pr. District & Sessions Judge, Srinagar.	Pr. District & Sessions Judge, Budgam vice Shri Syed Tufail.
11.	Shri Syed Tufail, System Assistant	Pr. District & Sessions Judge, Budgam.	Pr. District & Sessions Judge, Kupwara vice Shri Zubair Ahmad Khan.

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12.	Shri Zubair Ahmad Khan, System Assistant	Pr. District & Sessions Judge, Kupwara.	Pr. District & Sessions Judge, Baramulla vice Shri Imran Khan
13.	Shri Imran Khan, System Assistant	Pr. District & Sessions Judge, Baramulla.	Pr. District & Sessions Judge, Kupwara vice Ms. Shagufta Jawad
14.	Shri Abdul Rouf Pinchoo, System Assistant	Pr. District & Sessions Judge, Pulwama.	Pr. District & Sessions Judge, Bandipora vice Shri Iqbal Hussain Beigh.
15.	Shri Iqbal Hussain Beigh, System Assistant	Pr. District & Sessions Judge, Bandipora.	
16.	Ms. Shaista Jalal, System Assistant	Pr. District & Sessions Judge, Srinagar	Pr. District & Sessions Judge, Pulwama vice Ms. Rohee Maqbool.
17.	Ms. Rohee Maqbool, System Assistant	Pr. District & Sessions Judge, Pulwama.	
18.	Shri Suhail Bin Sidiq, System Assistant	Pr. District & Sessions Judge, Anantnag.	Pr. District & Sessions Judge, Shopian vice Shri Abrar Ashraf.
19.	Shri Abrar Ashraf, System Assistant	Pr. District & Sessions Judge, Shopian.	Pr. District & Sessions Judge, Ramban.
20.	Shri Ishfaq Mohi- ud- Din, System Assistant	Pr. District & Sessions Judge, Anantnag.	Pr. District & Sessions Judge, Kulgam vice Shri Arshid Ahmad Pala.
21.	Shri Arshid Ahmad Pala, System Assistant	Pr. District & Sessions Judge, Kulgam.	Pr. District & Sessions Judge, Anantnag vice Shri Ishfaq Mohi-ud- Din.
22.	Ms. Wahida Rehman, System Assistant	Pr. District & Sessions Judge, Budgam.	Pr. District & Sessions Judge, Ganderbal vice Ms. Humyra Mohi-ud-din.
23.	Ms. Humyra Mohi- ud-din, System Assistant	Pr. District & Sessions Judge, Ganderbal.	Pr. District & Sessions Judge, Srinagar vice Ms. Towheeda Qasim.
24.	Ms. Towheeda Qasim, System Assistant	Pr. District & Sessions Judge, Srinagar.	Pr. District & Sessions Judge, Pulwama vice Shri Abdul Rouf Pinchoo.
25.	Ms. Shagufta Jawad, System Assistant	Pr. District & Sessions Judge, Kupwara.	Pr. District & Sessions Judge, Budgam vice Ms. Wahida Rehman.
26.	Shri Shubam Gupta, System Assistant	Awaiting adjustment	Pr. District & Sessions Judge, Jammu.
27.	Shri Mohd Ayoub, System Assistant	Awaiting adjustment	Pr. District & Sessions Judge, Rajouri.
28.	Shri Mohit Kumar, System Assistant	Awaiting adjustment	Pr. District & Sessions Judge, Bhaderwah. However, he shall perform his duties at Headquarter, Doda.
29.	Ms. Sakshi Bala, System Assistant	Awaiting adjustment	Pr. District & Sessions Judge, Kathua.

Selsolar.

30. Shri Imran Manzoor, System Assistant	Shri Imran Manzoor, System	Awaiting adjustment	Pr. District & Sessions Judge, Kishtwar.
	Assistant		

Note:-

All the Presiding Officers are directed to ensure that transferees are relieved within 10 days from the date of issuance of this order. After the completion of 10 days the transferres shall be deemed to be relieved from their place of postings. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.

By Order of Hon'ble the Chief Justice.

(M. K. Sharma)
Principal Secretary to
Hon'ble the Chief Justice

No: 716-723/1sy-

Dated:-23-05-2025

Copy to the:-

- 1. Registrar General, High Court of J&K and Ladakh, Srinagar.
- 2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
- 3. Registrar Rules, High Court of J&K and Ladakh, Srinagar. for information.
- 4. All Pr. District & Sessions Judges for information & necessary compliance.
- 5. CPC, e-Court, High Court of J&K, Srinagar for uploading the same in the High Court website.
- 6. Director Finance, High Court of J&K and Ladakh for information.
- 7. Chief Librarian, High Court Wing, Jammu / Srinagar for keeping the record.
- 8. Order file.

Principal Secretary to Hon'ble the Chief Justice